

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

R.A. NO.103/2002
in
O.A. NO.647/2001

This the 29th day of April, 2002.

HON'BLE SHRI V.K.MAJOTRA, MEMBER (A)

HON'BLE SHRI KULDIP SINGH, MEMBER (J)

Gian Chand

... Applicant

-versus-

Govt. of NCT & Ors.

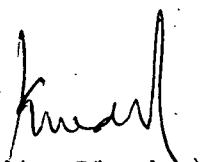
... Respondents

O R D E R (By Circulation)

Hon'ble Shri V.K.Majotra, Member (A) :

Through this application, applicant has sought review of order dated 9.4.2002 passed in OA No.647/2001.

A perusal of this application clearly indicates that it is an attempt at re-arguing the entire case, which is beyond the ambit and scope of review. Accordingly, this review application is dismissed, in circulation.


(Kuldip Singh
Member (J)


(V.K. Majotra)
Member (A)

/as/